

## APPELLATE TRIBUNAL FOR ELECTRICITY Core-4, 7<sup>th</sup> Floor, SCOPE Complex, Lodhi Road, New Delhi – 110003

Dated: 11<sup>th</sup> April, 2025

## **Notification**

Department of Personnel & Training vide Office Memorandum No.12/4/2020-JCA dated 27<sup>th</sup> March, 2025 has declared the 14<sup>th</sup> April, 2025 (Monday) as a closed holiday on account of the birthday of Dr. B.R. Ambedkar, for all Central Government Offices including Industrial Establishments throughout India.

In view of above, the competent authority has decided to declare 14<sup>th</sup> April, 2025 as holiday in APTEL.

The matters listed on 14.04.2025 in Court- I & II will be taken up as per Annexure -1.

Sd/-Dy. Registrar

## **Copy to :**

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity) PPS to Hon'ble Mr. Virender Bhat, Judicial Member PS to Ld. Registrar PS to Dy. Registrar (NS) Steno to Dy. Registrar (NS) All Notice Boards Shri Jatin Chawla, Assistant Shri Jaiom, LDC Shri Dhruv, Office Assistant (IT)- to upload on APTEL website. Notice Boards of APTEL

## ANNEXURE-1

<u>The matters listed on 14th April, 2025 in Court -I</u> comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Ms. Seema Gupta, Technical Member (Electricity)

Sl. No.	From date	To date
1	14.04.2025 Case Nos. APL 521 OF 2024 APL 115 OF 2025 APL 120 OF 2018	15.04.2025

<u>The matters listed on 14th April, 2025 in Court – II comprising</u> Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) and Hon'ble Mr. Virender Bhat, Judicial Member.

Sl. No.	From date	To date
1	14.04.2025	13.05.2025
	Case Nos.	
	APL 26 OF 2017 and Batch APL 10 of 2018 APL 367 OF 2018 APL 66 OF 2021	